

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2786  
ANSWERED ON:15.03.2010  
INCREASE IN GRATUITY BENEFITS  
Yadav Shri Ranjan Prasad

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government proposes to increase the existing gratuity benefits in the private/ non-governmental sector at par with that of prevalent in government/public sector; and

(b) if not, the reasons therefor and the steps taken by the Government to adequately compensate the employees working in the private/non-governmental sector?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): Based on the representations received and wide consultations with all stakeholders, it has been proposed to amend the Payment of Gratuity Act, 1972 to enhance the existing ceiling of Rs. 3.5 lakh on the maximum amount of gratuity payable under the Act to Rs. 10 lakh.